

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

16. C.P.(IB)-175(MB)/2024

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 12.07.2024**

**NAME OF THE PARTIES:- Coveme India Engineered Films Private
Limited**

Section: U/s 59 of Insolvency and Bankruptcy Code, 2016

ORDER

CP(IB) 175(MB)2024

Present:- None present on behalf of the Petitioner.

The present Company Petition filed by the Coveme India Engineered Films Private Limited u/s 59 of the IB Code, 2016. List this matter for hearing on **18.09.2024**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)
ANKIT

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)